

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 241/MP/2019**

Subject : Petition under Sections 79(1)(f) read with 79(1)(c) and 79(1)(b) of the Electricity Act, 2003 relating to adjudication of dispute relating to Energy Meter Data discrepancy at Bhadrawati station leading to commercial loss to GMR Warora Energy Limited.

Petitioner : GMR Warora Energy Limited

Respondent : Power System Operation Corporation Limited and others.

Date of hearing : 5.11.2019

Coram : Shri P.K. Pujari, Chairperson  
Dr. M.K. Iyer, Member  
Shri I.S. Jha, Member

Parties present : Shri Sanjay Sen, Senior Advocate, GMR Warora Energy Limited  
Shri Hemant Singh, Advocate, GMR Warora Energy Limited  
Shri Lakshyajit Singh, Advocate, GMR Warora Energy Limited  
Shri Alok, POSCO

**Record of Proceedings**

Learned counsel for the Petitioner submitted that the present Petition has been filed inter-alia for seeking direction to the Respondents to consider the transmission loss on the basis of average loss for the last three months in accordance with the Commission's order dated 5.12.2017 in Petition No. 188/MP/2016. Learned counsel requested to issue notice to the Respondents.

2. The representative of the Respondent, POSCO accepted notice and requested for time to file reply.

3. After hearing the learned counsel for the Petitioner and the representative of the Respondent, POSCO, the Commission admitted the Petition and directed to issue notice to the Respondents.

4. The Commission directed the Petitioner to serve copy of the Petition on the Respondents immediately if not served already. The Respondents were directed to file their replies, by 22.11.2019, with an advance copy to the Petitioner, who may file its rejoinder, if any, by 6.12.2019. The Commission directed that due date of filing the replies and rejoinder should be strictly complied with.

5. The Petition shall be listed for hearing in due course for which separate notice shall be issued to the parties.

**By order of the Commission**  
**Sd/-**  
**(T. D. Pant)**  
**Deputy Chief (Law)**